

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14332-14335/2003

(From the judgement and order dated 11/03/2003 in CO No. 4/2003 & CO
No. 5/2003 & OSA No. 23/2003 & OSA No. 24/2003 of The HIGH COURT OF MADRAS)

T.N. RAJASEKAR

Petitioner(s)

VERSUS

N. KASIVISWANATHAN & ORS.

Respondent(s)

(With appln.for stay and prayer for interim relief and office report)

(FOR FINAL DISPOSAL)

Date: 15/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. P. Narasimhan,Adv.

For Respondent(s) Ms.T.S.Shanthi,Adv.

Mr.V.Balaji,Adv.

Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following

O R D E R

T

(Usha Bhardwaj)

P.S. To Registrar

(Madhu Saxena)

Court Master